

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.108/2019

Date of Decision: 11th February, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Ahmed Afroz
Son of Kausar Nawab
Age about 45 years,
Occupation : Service,
Length of Service: about 26 years,
An Indian Inhabitant of Mumbai,
Presently working as Motorman in
Mumbai Division of Central Railway,
Residing at Flat No.19, Aasiana
Tower, I.C. Colony, Borivali (West),
Mumbai - 400 103 ... **Applicant**

(In Person)

VERSUS

1. The Union of India through
General Manager,
Central Railway,
Mumbai CST,
Mumbai - 400 001.
2. Principal Chief Operations Manager,
(Central Railway)
1st Floor, DRM's Building,
CST, Mumbai - 400 001. ... **Respondents**

ORDER (ORAL)

PER: R. VIJAYKUMAR, MEMBER (A)

Heard the applicant who appeared in person. He has filed a Revision Petition dated 26.12.2018 before the Revisionary Authority and seeks directions to the

respondents to finalise orders on his Revision Petition which has been filed after his appeal was disposed of on 10.12.2018.

2. In the circumstances, this OA is disposed of with directions to the respondents to consider his Revision Petition and pass a speaking and reasoned order within three months of receipt of a certified copy of these orders.

3. The Original Application is disposed of with the above directions at the admission stage itself. No order as to costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

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